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(A)

OA 60195

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Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
1.8.97		<p>made on behalf At the request of Shri L.Mohapatra adjourned to 8.8.1997 for filing counter.</p> <p>VICE-CHAIRMAN 11/8/97</p>	<p>Counters not filed for further orders.</p> <p>20/8/97</p>
8.8.97		<p>It is submitted on behalf of Shri L.Mohapatra that counter will be filed in course of the day with copy to learned counsel for the petitioner. Rejoinder, if any, within two weeks thereafter. Posted to 2.9.1997 for filing of rejoinder.</p> <p>VICE-CHAIRMAN 8/8/97</p>	<p>Counter not filed for further orders.</p> <p>15/9/97</p>
2.9.97		<p>It is submitted on behalf of learned counsel for the petitioner that the arguing counsel is suffering from bereavement. In view of this adjourned to 23.9.1997 for hearing. In the meantime rejoinder, if any, to be filed.</p> <p>VICE-CHAIRMAN 2/9/97</p>	<p>Counter not filed adj to 9.9.97</p> <p>1/10/97</p>
23.9.97		<p>It is submitted by the learned counsel for the petitioner that the matter has become instructive and therefore he does not want to press this application. In view of this the O.A. is disposed of as not being pressed.</p> <p>S. J. S. Vice-Chairman 23/9/97</p>	<p>Counter not filed adj to 18.6.92 for order</p> <p>1/7/92</p> <p>Counter not filed adj to 1.8.92 for order</p> <p>1/2/92</p>